

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.146/2(41)/HDB/2017
NAME OF THE COMPANY	Quisk IndiaPrivate Limited
NAME OF THE PETITIONER(S)	Quisk IndiaPrivate Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	2(41)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CSR. Ramakrishna Gupta	PCS	ramakrishnar rna-cs.com	mento
		9848019915	15/11/2017

Counsel for Respondent(s):

Name of the Counsel	Designation	E-mail & Telephone No.	Signature

Heard Mr.R.Ramakrishna Gupta, learned PCS for the petitioner.

ROC report is still awaited. Post the case on 28.11.2017.

Member (Technical)

Member (Judicial)